

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 13th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 348/2023 For Stsy IA No. 1061/2023	Virgo Properties Pvt. Ltd. Vs L&T Finance Ltd.	M/s PC Harikumar & Associates	
2	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	M/s King & Partridge For Caveator
3	Comp App (AT) (CH) No. 78/2023 For Stay IA No. 1066/2023	Yamuna Roller Flour Mills Pvt. Ltd Vs TR Venugopal & 17 Ors. WITH	Mr. Rajagopal Vasudevan	
4	Comp App (AT) (CH) No. 79/2023 For Stay IA No. 1067/2023	Elite Foods Pvt. Ltd. Vs TR Venugopal & 19 Ors. WITH	Mr. Rajagopal Vasudevan	
5	Comp App (AT) (CH) No. 80/2023 For Stay IA No. 1068/2023	Elite Tasty Toast Pvt Ltd Vs TR Venugopal & 15 Ors. WITH	Mr. Rajagopal Vasudevan	
6	Comp App (AT) (CH) No. 81/2023 To dispense with IA No. 1069/2023 For Stay IA No. 1070/2023	Yamuna Roller Flour Mills Pvt. Ltd Vs TR Venugopal & 17 Ors. WITH	Mr. Rajagopal Vasudevan	
7	Comp App (AT) (CH) No. 82/2023 To dispense with IA No. 1071/2023 For Stay IA No. 1072/2023	Elite Foods Pvt Ltd Vs TR Venugopal & 19 Ors. WITH	Mr. Rajagopal Vasudevan	

8	Comp App (AT) (CH) No. 83/2023 To dispense with IA No. 1073/2023 For Stay IA No. 1074/2023	Elite Tasty Toast Pvt Ltd Vs TR Venugopal & 15 Ors.	Mr. Rajagopal Vasudevan	
9	Comp App (AT) (CH) (Ins) No. 327/2023	City Union Bank Ltd. Vs Amier Hamsa Ali Abbas Rawther, Liquidator of Floram Shoes India Pvt Ltd.	Ms. R Sowmya	
10	Comp App (AT) (CH) (Ins) No. 346/2023 For Urgent Hearing IA No. 1054/2023 For Stay IA No. 1051 & 1052/2023 To Dispense with IA No. 1053/2023	P Raja Suspended director of Ms Unimac Plastic Technology Pvt. Ltd. Vs Satyadevi Alamuri, IRP of Ms Unimac Plastic Technology Pvt. Ltd.	Mr. MS Viswnathan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director SER	Ms. A Rithika	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
13	TA (AT) No. 65/2022 (CA (AT) (Ins) No. 977/2019)	Wipro Limited Vs Navayuga Infotech Pvt. Ltd.	Mr. Gaurav Bahl	Mr. Yelamanchili Shiva Santosh Kuma
14	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020) For Substitution IA No. 1078/2023	Raj Kumar Ralhan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & Ors.	M/s. Shardul Amarchand Mangaldas & Co	Mr. Zoheb Hossain

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 For Exemption IA No. 911/2022 For Condone Delay IA No. 912/2022 Delay in refiling IA No. 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr.S Sivasankar	Mr. AG Sathyanarayana-R1
16	Comp App (AT) (CH) No. 34/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd. & 2 Ors.	M/s Amanchi Legal & Co	
17	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arroran Sugars Ltd.	Mr. R Subramanian Raja	Mr. B. Dhanaraj
18	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan
19	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022	Fortune Integrated Assets Finance Ltd. Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B Shanmitha-R3

20	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	Mr. CS K Gaurav Kumar	
21	Comp App (AT) (CH) (Ins) No. 270/2023 For Stay IA No. 838/2023 Urgent Hearing IA No. 837/2023	M. Shanmugham Vs Marappar Textiles Private Limited & Anr.	M/s Ramani & Shankar Advocates	
22	Comp App (AT) (CH) (Ins) No. 296/2023 For Condone Delay IA No. 899/2023 To Dispense with IA No. 900/2023 Leave to file IA No. 898/2023	Commercial Taxes Dept. (The State of Telangana) Vs Jeevan Polymers Pvt. Ltd. & 2 Ors.	Mr. Raja Shekar Rao Salvaji	
23	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	
24	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Bendi Raviteja- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
26	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran- R1

27	TA No. 195/2021 (Comp App (AT)) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
28	TA No. 196/2021 (Comp App (AT)) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
29	TA No. 197/2021 (Comp App (AT)) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran- R1
30	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
31	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
32	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd.	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
33	TA (AT) No. 104/2021 (Comp App (AT)) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
34	TA (AT) No. 105/2021 (Comp App (AT)) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2

35	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
36	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr.B Chandrasekaran
37	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
38	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran-R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
39	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2R5, R8, Mr. Cibi Vishnu- R6
40	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu- R5
41	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
42	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana

43	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Ms. Vidyalakshmi Vipin	M/s Ak Mylsamy & Associates
44	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh- R1/Liquidator Mr. Bhagavath Krishnan- R2
45	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense with IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21 & 657/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhuran Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2
46	Comp App (AT) (CH) (Ins) No. 422/2022 For Condone Delay IA No. 1092/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan
47	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan

48	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2
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Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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